

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 03.08.2021

ORDER NO. 97 of 2021

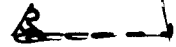
Hon'ble President is pleased to partially modify the roster order no. 85 of 2021 for **CESTAT, Chennai** from **16.08.2021** to **27.08.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 16.08.2021 to 27.08.2021	Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters

Note:

1. Whenever the Judicial Member is on leave/tour, Mr. P. Dinesha, Member (Judicial) will sit in the Division Bench.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar